NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 19.02.2021 NOTICE

Take notice that the following matter listed on 23.02.2021 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 539 of 2020	S.V. Sunil Kumar Chowdary Vs.	Sushant Mahajan	Ekta Chaudhury-R1 J. V. L. Bharati-R2
	Part Heard	Corporation Bank, Hyderabad & Ors.		

Copy to: -

By the order of Hon'ble Acting Chairperson

-sd/-

2. Website: www.nclat.nic.in

1. Notice Board

Registrar